

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 170 of 2014

Dated : 26th September, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Gujarat Urja Vikas Nigam Ltd.

...Appellant(s)

Versus

**Gujarat Electricity Regulatory
Commission & Ors.**

...Respondent(s)

**Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Mr. Anand K. Ganesan
Ms. Swapna Seshadri
Ms. Anushree Bardhan**

**Counsel for the Respondent(s) : Mr. Vikas Singh, Sr. Adv. with
Mr. M Andrabi for R.2
Ms. Nishitha Sikroria for
Ms. Suparna Srivastava for R-1.**

ORDER

Post the matter for hearing on **17.10.2014.**

**(Rakesh Nath)
Technical Member
ts/js**

**(Justice M. Karpaga Vinayagam)
Chairperson**